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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 131/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-4(1) of IB	

		NAME (IN CAPITAL)	SL.
TURE	SIGNATI	INAME (IN CAPITAL)	34.
	REPRESENTATION TO WHOM	& PHONE NUMBER	NO.
	REPRESENTATION TO WHOM	& PHONE NUMBER	NO.

N.K.Dilip S. Raghmarda M.G. Natjappa Viverc. B.S. Advocates Tana degral

ORDER

Counsel for Petitioner is present. He has filed Memo of compliance and memo alongwith Affidavit of the proposed IRP. Counsel reported that, he has complied all the objections raised by the Registry. Counsel further reported that, the matter be listed on 05/12/2017 to which date another case filed by the Financial Creditor is also listed, it was filed against the same Corporate Debtor. Issue notice to Corporate Debtor. Registry to prepare notice on Corporate Debtor and Counsel for Petitioner is directed to collect the notice from the registry and to serve it on Corporate Debtor. List it on 05/12/2017.

Member (T)

Member (J)